

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**South District, Saket Court Complex, New Delhi**

**ORDER**

Pursuant to the directions of the Hon'ble High Court of Delhi vide letter No. 12494-98/SCMSC/DHC/2022 dated 26.07.2022 and Order No. 27/DHC/Gaz/G-7/VI.E.2(a)/2022 dated 30.08.2022, the 2500 cases mentioned in the enclosed list (Page No. 1 to 74) are withdrawn from the following Transferree courts of MM (NI Act) mentioned at column no. 2 of South District and assigned to the newly created Special Court (NI Act) (Transferor court) mentioned in column no. 3 with effect from 01.09.2022.

(1)	(2)	(3)	(4)
Sl. No	Name of the Transferree court	Description of cases Transferred	Name of the Transferor Court
1	Ms. Aayushi Saxena, MM-01 (N.I. Act)	As per List of 2500 Cases mentioned Annexure 'A' [except those cases which are fixed for judgment/order]	Sh. Rakesh Siddhartha, Presiding Officer, Special Court, NI Act, South District
2	Ms. Abhilasha Singh, MM-02 (N.I. Act)		
3	Ms. Neha Barupal, MM-03 (N.I. Act)		
4	Sh. Sidhant Sihag, MM-04 (N.I. Act)		
5	Ms. Sonika, MM-05 (N.I. Act)		

The Ahlmads/Asst. Ahlmad of the Transferor Court is hereby directed to send the transferred case files, complete in all respects, to the transferee courts and also to display a copy of this Order on the Notice Board/website of District Courts for information of the concerned advocates/parties.

Non-compliance of the order by any concerned official shall be viewed seriously.



(NAROTTAM KAUSHAL)  
Principal District & Sessions Judge South  
Saket Court Complex, New Delhi

No. Judl-II/F.75/South/Saket/2022 25647-670 Dated, New Delhi the 31.8.22.

Copy of order forwarded to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
3. Sh. Sandeep Yadav, ASJ (Electricity)/Facilitation Officer with regard to the Special Court, NI Act, South District.
4. The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi *(alongwith the copy of list of 2500 cases mentiond in Annexure 'A')*.
5. The Officers concerned. *(alongwith the copy of list of 2500 cases mentiond in Annexure 'A')*.
6. All the MM (NI Act) Digital Court, South Distrcet for their information.
7. The Office of CMM, South District, Saket Courts, New Delhi *(alongwith the copy of list of 2500 cases mentiond in Annexure 'A')*.
8. The Secretary, Bar Association, Saket Courts, New Delhi *(alongwith the copy of list of 2500 cases mentiond in Annexure 'A')*.
9. The Website Committee, Tis Hazari Court, Delhi.
10. PS/Reader to the Ld. Principal District & Sessions Judge (South).
11. Notice Board (through Care Taker).
12. R & I Branch, South District for uploading for LAYERS.



Principal District & Sessions Judge South  
Saket Court Complex, New Delhi